## THE HIGH COURT OF MEGHALAYA SHILLONG

## CORRIGENDUM

Dated, Shillong the 10th September, 2025

**No. HCM.II/133/2019-Rect/112**. The name, "SMTI. PHIDAIAMONLANG SYLLIANG" appearing at Sl. No. 2 of this Registry's Notification No.HCM.II/133/2019-Rect/111 dated the 5<sup>th</sup> September, 2025 may kindly be read as, "SMTI. PHIDAIAMON SYLLIANG".

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect./112-A Dated, Shg. the 10<sup>th</sup> Sept., 2025 Copy to:

- 1. The P.S. to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong, for His Lordship's kind information.
- 2. The P.S. to the Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for His Lordship's kind information.
- 3. The P.S. to the Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong, for His Lordship's kind information.
- 4. The Assistant Registrar i/c Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
- 5 The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 6. Notice Board.

7. Office file.

REGISTRAR GENERAL